

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25/9/2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

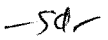
APPLICATION NUMBER :  
PETITION NUMBER : CP/511/IB/2018  
NAME OF THE PETITIONER(S) : RAI ISPAT PVT LTD  
UNDER SECTION : 10 RULE 7

S.No.	Name (in Capital)	Represented by	Signature
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**ORDER**

Matter called. No representation on behalf of the Petitioner. It has been noticed that even on the last date of hearing, the Petitioner was not present. In view of this, matter is adjourned with a direction to the Petitioner to argue the matter on the next date of hearing, failing which, this Petition will be dismissed for default.

Put up on 08.10.2018

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

sr